

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

C O R R I G E N D U M

Dated: Guwahati, the 20th of January, 2025

NO.HC.VII-84(Pt.I)/2020/362/A#### In partial modification of this Registry's earlier **Notification No. HC.VII-84(Pt.I)/2020/315/A dated 10-01-2025**, the Hon'ble Gauhati High Court has been pleased to **nominate Shri Abdul Kader**, Additional District & Sessions Judge, Bijni in place of Shri Rupak Rajak, Additional District & Sessions Judge, Chirang to attend the **"One-day Legal Workshop on Compensatory Measures in Wildlife Crime Cases"** scheduled to be held on **25-1-2025 at Judicial Academy, Assam from 10:00 A.M. to 04:30 P.M.**

The nominated officer is directed to attend the respective training programme accordingly.

By order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

Memo NO.HC.VII-84(Pt.I)/2020/363/A, **Dated 20-01-2025**

Copy for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

3. The Registrar (Admin /Vigilance), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,
Bijni / Chirang,


(He/She is requested to inform the nominated Judicial Officer(s) under his/her control accordingly).

6. Shri Abdul Kader, Additional District & Sessions Judge, Bijnani
7. Shri Rupak Rajak, Additional District & Sessions Judge, Chirang.
8. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

9. The Administrative Officer, Judicial Academy, Assam with a request to place the notification before the Hon'ble Director, Judicial Academy.
10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
11. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


20-01-2023
REGISTRAR (JUDICIAL)